# Gobo (Fail)

# **Declaration of Assets and Liabilities**

(Dated from 1st Jan 2021 to 31st December, 2021), Year 2022

service and presently working as <u>Stenographer</u>, <u>Bihar Legislative Assembly</u>, <u>Patna</u> give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

### A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

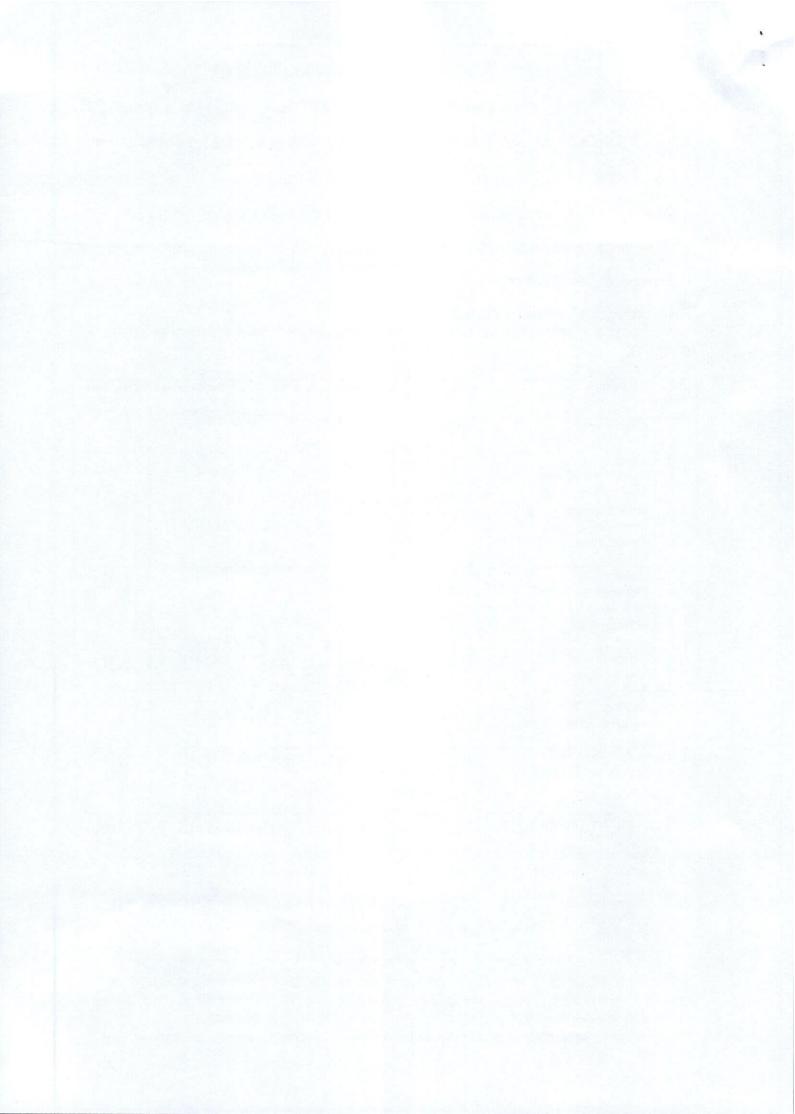
Sr. Description Self Dependan Spouse Dependant-Dependan No. Name(S) t-3 Name Name Etc. Name (i) Cash Rs-2000/-(ii) Deposits in Rs-40,000/- as on NIL NIL NIL NIL Banks, Financial 1st Jan. 2022 in Institutions And SBI Vidhan Non-Banking Mandal Branch Financial Companies (iii) Bonds, NIL NIL NIL NIL NIL Debentures and Shares in companies (iv) Other financial NIL NIL NIL NIL NIL institutions, NSS, Postal Savings, LIC Policies, etc (v) **Motor Vehicles** NIL NIL NIL NIL NIL (details of make, etc.) (vi) Jewellery (give NIL NIL NIL NIL NIL details of weight and value) (vii) Other assets, NIL NIL NIL NIL NIL such as values of claims / interests

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.



## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

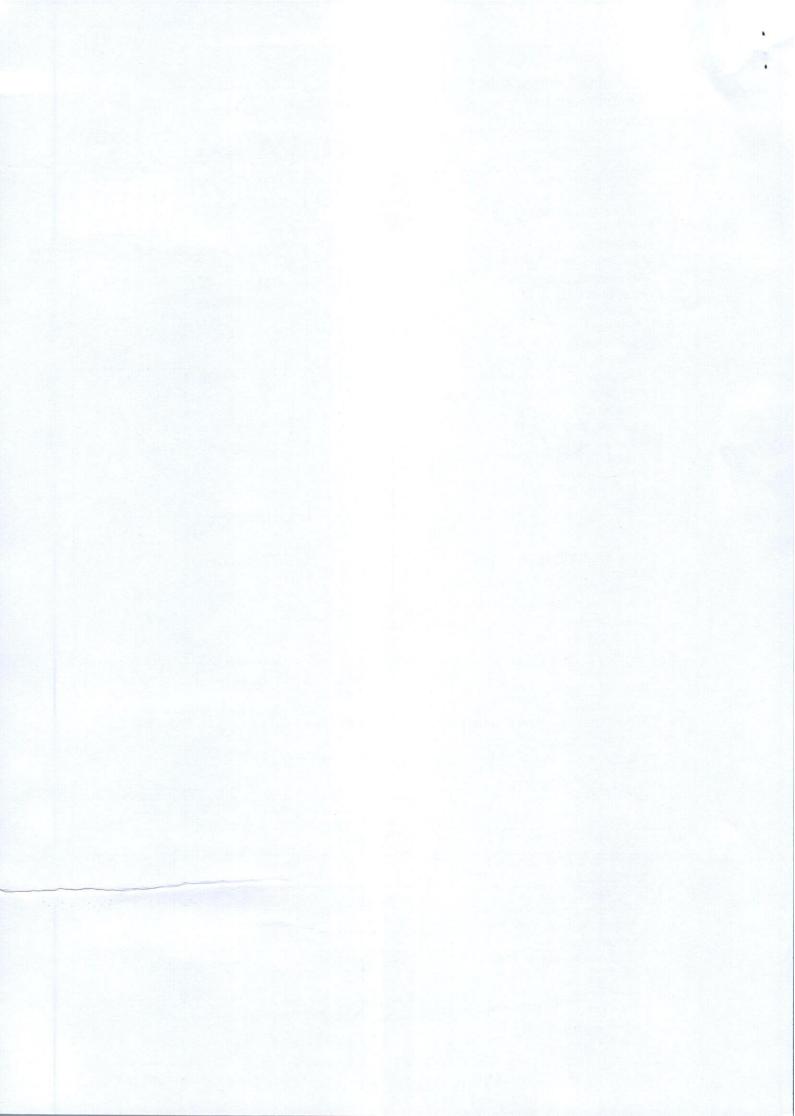
Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s)	NIL	NIL	NIL	NIL	NIL
	- Extent (Total measurement) - Current market value			2 N		
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL ASSESSMENT YEAR 2020-21 PAN NO APQPV8900H	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

#### C. <u>Personal Detail</u>

Place: PATNA

Date: 02-02-2021

STENOGRAPHER AND PRIVATE SECRETARY SERVICES  (Full Name e.g. B.A.SBihar Administrative Service,  B.S.S Bihar Secretariat Service etc.)
STENOGRAPHER AND PRIVATE SECRETARY SERVICES  (Full Name e.g. B.A.SBihar Administrative Service,
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Department: BIHAR LEGISLATIVE ASSEMBLY, PATNA

Designation: STENOGRAPHER

Name of Employee: PANKAJ KUMAR VERMA

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

